

[Shri Subodh Hansda]
 fication No. G.S.R. 874 in
 Gazette of India dated the 29th
 July, 1972.

(2) A statement showing reasons for
 delay in laying the above Notifications.
 [Placed in Library. See No. LT-4787/
 73].

13.7½ hrs.

ESTIMATES COMMITTEE

THIRTY-FOURTH REPORT AND MINUTES

SHRI K. N. TIWARY (Bettiah): Mr
 Speaker, Sir, I beg to present the follow-
 ing Report and Minutes of the Esti-
 mates Committee:—

(1) Thirty-fourth Report on the
 Ministry of Petroleum and
 Chemicals (Department of
 Chemicals)—Petrochemicals.

(2) Minutes of the sittings of the
 Committee relating to the above
 Report.

PUBLIC ACCOUNTS COMMITTEE

EIGHTIETH REPORT

SHRI SEZHIYAN (Kumbakonam)
 Mr. Speaker, Sir, I beg to present the
 Eightieth Report of the Public Accounts
 Committee on Chapter II of the Report
 of the Comptroller and Auditor General
 of India for the year 1970-71—Central
 Government (Civil)—Revenue Receipts
 relating to Customs.

13.08 hrs.

COMMITTEE ON PUBLIC UNDER- TAKINGS

THIRTIETH AND THIRTY-THIRD REPORTS

SHRI AMRIT NAHATA (Barmer):
 Mr. Speaker, Sir, I beg to present the
 following Reports of the Committee on
 Public Undertakings:—

(1) Thirtieth Report regarding ac-
 tion taken by Government on

the recommendations contained
 in their Seventeenth Report on
 Personnel Policies and Labour-
 Management Relations in Public
 Undertakings.

(2) Thirty-third Report regarding
 action taken by Government on
 the recommendations contained
 in their Sixty-sixth Report
 (Fourth Lok Sabha) on Indian
 Oil Corporation (Pipelines
 Division).

13.8½ hrs.

COMMITTEE ON PETITIONS

ELEVENTH AND TWELFTH REPORTS

SHRI A. P. SHARMA (Buxar). Mr.
 Speaker, Sir I beg to present the Eleventh
 and Twelfth Reports of the Committee
 on Petitions.

13.09 hrs.

ELECTIONS TO COMMITTEES

(i) ESTIMATES COMMITTEE

SHRI K. N. TIWARY (Bettiah): I
 beg to move:

"That the members of this House
 do proceed to elect in the manner
 required by sub-rule (1) of Rule 311
 of the Rules of Procedure and Con-
 duct of Business in Lok Sabha, thirty
 members from among themselves to
 serve as members of the Committee on
 Estimates for the term beginning on
 the 1st May, 1973 and ending on the
 30th April, 1974."

MR. SPEAKER: The question is:

"That the members of this House
 do proceed to elect in the manner
 required by sub-rule (1) of Rule 311
 of the Rules of Procedure and Con-
 duct of Business in Lok Sabha, thirty
 members from among themselves to
 serve as members of the Committee
 on Estimates for the term beginning
 on the 1st May, 1973 and ending on
 the 30th April, 1974."

The motion was adopted.